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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4454/2020 & CM APPL. 16045/2020

DELHI INTERNATIONAL AIRPORT LIMITED Petitioner
Through: Mr.Ankur Mishra, Advocate

versus

UNION OF INDIA THROUGH
MINISTRY OF HOME AFFAIRS & ORS. Respondents
Through: Mr.Tarveen Singh Nanda &
Mr.Ankur Mishra, for R-3/Delhi
Cantonment Board.
Mr. Digvijay Rai & Mr. Aman
Yadav, Advocates for R-4/Airports
Authority of India.

ORDER
23.12.2020

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The proceedings in the matter have been conducted through video conferencing.

The Hon'ble Division Bench (Coram: Hon'ble the Chief Justice and Hon'ble Mr.Justice Prateek Jalan) could not assemble today.

List on 3rd March, 2021.

BY ORDER

(COURT MASTER)

DECEMBER 23, 2020
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